

File No. L-16021/3/2017-GP-I (P: 47197)

भारत सरकार / Government of India

पेट्रोलियम और प्राकृतिक गैस मंत्रालय / Ministry of Petroleum and Natural Gas  
शास्त्री भवन, नई दिल्ली / Shastri Bhawan, New Delhi

S.O(A/E)

12/05/20  
R.G

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Dated: 17<sup>th</sup> March, 2020

Accounts Establishment Section

आवक संख्या 2272

दिनांक 18/05/2020

संविदा संख्या.....

To,  
The Registrar General,  
All High Courts (as per list)

Sub: Filling the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB).

Madam/Sir,

I am directed to say that one post of Member (Legal) is falling vacant on 20.03.2020 in PNGRB and it has been decided to fill the vacancy by inviting applications for the post through open advertisement in leading newspapers. Accordingly, advertisement has been published on 29.02.2020 in leading newspapers including Employment News. Copy of advertisement along with details of the vacancy is enclosed at Annexure.

2. In this regard, it is requested that the vacancy may kindly be given wide publicity through the website and Notice-Boards of the High Court.

Yours faithfully,

Encl: as above.

R. Kishore  
17/3/20  
(Raj Kishore)

Under Secretary to the Govt. of India

Tel.No. 2338-9464

Email - usgp.png@nic.in

1. The Registrar,  
High Court Of Andhra Pradesh  
Nelapadu, Amaravati. Pin 522202
2. The Registrar,  
Allahabad High Court  
Nyay Marg,  
Allahabad,  
Uttar Pradesh-211017
3. The Registrar,  
Bombay High Court,  
Fort, Mumbai -32.
4. The Registrar,  
Calcutta High Court,  
3, Esplanade Row West,  
Kolkata, Pin - 700 001
5. The Registrar,  
High Court Of Chhattisgarh,  
Bodri, Raipur Road, Bilaspur,  
Chhattisgarh  
Pin : 495220
6. The Registrar,  
Delhi High Court,  
Sher Shah Road,  
New Delhi - 110053.
7. The Registrar,  
High Court of Gujarat  
Sola, Ahmedabad  
Pin Code : 380 060  
Gujarat.
8. The Registrar,  
The Gauhati High Court  
Mahatma Gandhi Road  
Guwahati - 781001  
Assam, India
9. The Registrar,  
High Court Of Himachal Pradesh  
Ravenswood, Shimla - 171 001
10. The Registrar,  
High Court of J&K  
Jammu & Kashmir State  
Judicial Academy,  
Janipur, Jammu - 180005.
11. The Registrar,  
Jharkhand High Court,  
Doranda,  
Ranchi-834 033
12. The Registrar,  
High Court of Karnataka,  
Dharwad,  
Dharwad-580 011.
13. The Registrar,  
High Court of Kerala,  
Ernakulam- 682031
14. The Registrar,  
Madras High Court  
Thiru. C. Kumarappan  
Registrar General  
Madras High Court,  
Chennai-600104
15. The Registrar,  
High Court of Madhya Pradesh,  
Jabalpur, India - 482001
16. The Registrar,  
High Court of Meghalaya  
Shillong - 793001  
Meghalaya
17. The Registrar,  
High Court of Manipur  
High Court Complex,  
Mantripukhri, Imphal, Manipur  
795002
18. The Registrar,  
Orissa High Court  
Chandini Chowk,  
Cuttack, Odisha 753002
19. The Registrar,  
Patna High Court  
State Bank, L.N. Mithra Institute,  
Bailey Rd, Patna, Bihar 800001
20. The Registrar,  
Punjab and Haryana High Court  
Sector-1, Chandigarh.
21. The Registrar,  
Rajasthan High Court  
Bhagwan Das Rd, C Scheme,  
Ashok Nagar, Jaipur, Rajasthan  
302005
22. The Registrar,  
High Court Of Sikkim  
Gangtok, East Sikkim  
Pin: 737101
23. The Registrar,  
High Court of Uttarakhand,  
Nainital,  
Uttarakhand 263002.

29/2/2020

Please visit our website www.nczccindia.in. The application form can be downloaded from the website and sent to Director NCZCC, 14, C.S.P. Singh Marg, Prayagraj. The last date for receipt of the duly filled application is 30 days from the date of publication in the Employment News/Rozgar Samachar.

### AIC STPINEXT INITIATIVES

A Section 8 Company  
Incorporated by  
Plate B, First Floor, Office Block-1,  
East Kidwai Nagar, New Delhi-110023  
Tel: +91-11-246280811 URL: [www.stpinext.in](http://www.stpinext.in)

Advt. Ref. 3/4(2)/2019-STPINEXT  
Employment Notice

AIC STPINEXT INITIATIVES is a Section 8 company incorporated by STPINEXT under Companies Act, 2013 to set up and implement the Atal Incubation Centre (AIC) as per the guidelines issued by Atal Innovation Mission, NITI Aayog with an objective of supporting innovative technology-based startup enterprises in India. Presently the company is having its offices at Delhi and Bengaluru. To handle day to day operations of its Centre of Excellence at Hyderabad, STPINEXT is hereby inviting online applications from experienced professionals/experts for the following position:

• Head/Chief Operating Officer (COO) 01

The vacancy is proposed to be filled-up purely on contract basis for a period of three years. For detailed information, the candidates may visit the website of the company [www.stpinext.in](http://www.stpinext.in) or [www.stpl.in](http://www.stpl.in). Online applications shall be submitted within 15 days of publication of this advertisement.



### MINISTRY OF PETROLEUM AND NATURAL GAS (MOPNG) - Advt. - 02

Invites applications for the post of Member (Legal) in Petroleum and Natural Gas Regulatory Board (PNGRB) falling vacant on 20.03.2020.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

For details visit to websites:  
<http://www.petroleum.nic.in>  
<http://www.pngrb.gov.in>

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भारत सरकार  
परमाणु ऊर्जा विभाग (पूज्वि)  
भौतिकी संस्थान, भुवनेश्वर, ओडिशा  
(पूज्वि के तहत एक सहायता प्राप्त स्वयंशासी संस्थान) के  
निदेशक  
पद के लिए आवेदन आमंत्रित किये जाते हैं।  
आवेदन प्राप्त करने की अंतिम तिथि 31 मार्च 2020 है।  
अधिक जानकारी के लिए लॉग ऑन करें  
1. [www.dae.gov.in](http://www.dae.gov.in) एवं/अथवा  
2. [www.iopb.res.in](http://www.iopb.res.in) एवं/अथवा  
3. कार्यालय तथा प्रशिक्षण विभाग को वेबसाइट।

Government of India  
Department of Atomic Energy (DAE)  
Invites applications for the post of  
DIRECTOR  
(Institute of Physics, Bhubaneswar, Odisha,  
A grant-in-aid autonomous Institution under DAE)

Last date for receipt of application in DAE is  
31<sup>st</sup> March 2020;

For details log on to:  
1. [www.dae.gov.in](http://www.dae.gov.in) and/or 2. [www.iopb.res.in](http://www.iopb.res.in)  
3. Department of Personnel and Training's (DoPT) website.



### MINISTRY OF PETROLEUM AND NATURAL GAS (MOPNG) - Advt. - 03

Invites applications for the post of Member in Petroleum and Natural Gas Regulatory Board (PNGRB) falling vacant on 19.05.2020.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

For details visit to websites:  
<http://www.petroleum.nic.in>  
<http://www.pngrb.gov.in>

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### MINISTRY OF PETROLEUM AND NATURAL GAS (MOPNG) - Advt. - 04

Invites applications for the post of Chairperson in Petroleum and Natural Gas Regulatory Board (PNGRB) falling vacant on 04.12.2020.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

For details visit to websites:  
<http://www.petroleum.nic.in>  
<http://www.pngrb.gov.in>

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### MINISTRY OF PETROLEUM AND NATURAL GAS (MOPNG) - Advt. - 01

Invites applications for the post of Member in Petroleum and Natural Gas Regulatory Board (PNGRB) vide its vacancy dated 16.08.2017.

Last date for receipt of applications in MoPNG is 30 days from the date of advertisement.

For details visit to websites:  
<http://www.petroleum.nic.in>  
<http://www.pngrb.gov.in>

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APPLICATIONS FOR SELECTION OF MEMBER (LEGAL), PETROLEUM AND NATURAL GAS REGULATORY BOARD (Advt. - 02).

Nominations/Applications are hereby invited for consideration of the Search Committee for selection to one post of Member (Legal), Petroleum and Natural Gas Regulatory Board. The post will fall vacant on 20.03.2020.

2. The term of office, the salaries and allowances payable to and the other terms and conditions of service of Member, Petroleum and Natural Gas Regulatory Board is governed by the PNGRB Act, 2006 and the rules notified thereunder. The Act and the Rules notified thereunder are also available on the website at <http://www.petroleum.nic.in>.

3. Bio-data of those who fulfil the qualifications and not more than 62 years of age as on 01.03.2020, be sent in the format given below:

i.	Name of the Post applied for/ Advertisement No.	
ii.	Name of the Applicant	
iii.	Father's Name	
iv.	Date of Birth	
v.	Age as on <u>01.03.2020</u>	
vi.	Address for Communication	
vii.	Telephone No. - Landline (with STD code) & Mobile	
viii.	E-mail Address	
ix.	Whether application is sent through Proper Channel (Yes/No)	
x.	Present Occupation/Profession/Service	
xi.	Educational Qualifications	
xii.	Previous Employment/Experience Details (enclose details of experience as per PNGRB Act, 2006)	
xiii.	Attach one page write-up of your expectation from the job	

4. Last date for receiving applications: 30 days from date of advertisement in the leading newspapers (Applications received after this date will not be considered)

5. The applications in the prescribed proforma may be forwarded along with following documents:-

- i. Special Achievements/Field of Specialization.
- ii. Vigilance Status (VS/IC/PC).
- iii. A statement showing major/minor penalties imposed during the last ten years.
- iv. CR dossiers containing CRs for the last ten years. In case of photocopies of CR dossiers, every page should be duly attested by an officer not below the rank of Under Secretary to the Govt. of India.

6. Application received after the closing date or without the APAR/CRs dossier (or attested photocopies of ACRs) or otherwise found incomplete or not in the prescribed proforma are liable to be rejected. Officers who apply for the post will not be allowed to withdraw their candidature subsequently. Advance copies of application received after the last date or otherwise found incomplete are liable to be rejected.

7. While forwarding the applications, it may be verified & a certificate may be furnished to the effect that the particulars furnished by the officer are correct. It may

also be confirmed that in the event of selection for appointment, the officer concerned will be relieved of his duties.

8. The Search Committee reserves the right to consider persons other than those nominated or who have applied.

9. Address for sending applications:

Joint Secretary (GP),  
Ministry of Petroleum & Natural Gas,  
Shastri Bhawan,  
New Delhi- 110001.